

50/100  
CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

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O.A/T.A No. 229/2005

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E.P/M.A No. 165/05

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SECTION OFFICER (Judl.)

*Shahid*  
06.11.17

FORM NO. 4.  
( SEE RULE 42 )  
CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH.

ORDER SHEET

Original Application No. 229/05

Mise. Petition No. \_\_\_\_\_

Contempt Petition No. \_\_\_\_\_

Review Application No. \_\_\_\_\_

Applicant(s): Gopal Chandra Saik

Respondent(s): U.O.I. Govt.

Advocate for the Applicant(s): - M. H. Mandal, A. Hussain, M. H. Borbhaman  
A.P.N.U. Mullah

Advocate for the Respondent(s): - Case.

| Notes of the Registry  | Date     | Order of the Tribunal   |
|--|----------|---|
| This application is in form<br>is filed/C. E. for Rs. 50/-<br>deposited v.v.d. IPC/PO<br>No. 200158707 | 7.9.2005 | Heard learned counsel for the<br>parties. The application is disposed<br>of at the admission stage itself. in<br>terms of the order passed in separ-<br>ate sheets. |
| Dated ... 30.8.05  |          |   |
| <i>Amrit<br/>Dy. Registrar</i>   |          |   |
| <i>Par</i>   |          |   |
| Stamps taken with<br>envelopes.  |          |   |
| <i>Par</i>   |          |   |
| Off. 13226 not visible   |          |   |
| <i>NS<br/>8.9.05</i>   |          |   |
| 22.9.05  |          |   |

Copy of the Judgment  
has been sent to the  
D.P.C.C. for issuing the  
same to the applicant as  
well as to the Adv.  
& Standing Counsel.

*AB*

*G. J. Kapoor*  
Vice-Chairman

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**CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH**

O.A. Nos. 229/2005

DATE OF DECISION: 07.09.2005

Shri Gopal Chandra Saha & Ors.

APPLICANT(S)

Mr. M.U. Mandal

ADVOCATE FOR THE  
APPLICANT(S)

VERSUS -

U.O.I. & Others

RESPONDENT(S)

Mr. Mr. J.L. Sarkar, S.C. Rly.

ADVOCATE FOR THE  
RESPONDENT(S)

THE HON'BLE MR. JUSTICE G. SIVARAJAN, VICE CHAIRMAN.

THE HON'BLE

1. Whether Reporters of local papers may be allowed to see the judgments?
2. To be referred to the Reporter or not?
3. Whether their Lordships wish to see the fair copy of the judgment?
4. Whether the judgment is to be circulated to the other Benches?

Judgment delivered by Hon'ble Vice-Chairman.

.....

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**CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH**

Original Application No. 229 of 2005

Date of Order : This the 7<sup>th</sup> day of September 2005.

The Hon'ble Mr. Justice G. Sivarajan, Vice-Chairman.

1. Sri Gopal Chandra Saha  
S/o Lt. Lakshan Chandra Saha  
Vill. & P.O. - Bhawraguri,  
Dist. - Kokrajhar, Assam.
2. Sri Gopal Chandra Saha  
S/o Lt. Basudev Saha  
Vill & P.O. - Bhawraguri  
Dist. - Kokrajhar.
3. Sri Narayan Roy  
S/o Sri Jogendra Roy  
Vill. + Mandarpura  
P.O. - Bhawraguri  
Dist. - Kokrajhar.
4. Sri Manmath Kr. Roy  
S/o - Naratha Kr. Roy  
Vill. - Khalishanimari  
P.O. - Bhawraguri  
Dist. - Kokrajhar.
5. Ajit Narayan Singha Baruah  
S/o - Birendra Singha Baruah  
Vill. - Mandarpura  
P.O. - Bhawraguri  
Dist. - Kokrajhar.
6. Sri Sanjit Ghosh  
S/o - Sri Parna Ghosh  
Vill - Babu Bill  
P.O. - Gosaigaon  
Dist. - Kokrajhar.

7. Sri Pran Krishna Dihidar  
S/o - Sirish Chandra Dihidar  
Vill. & P.O. - Gosaigaon  
Dist. - Kokrajhar.
8. Sri Nirmal Chandra Pradhani  
S/o - Dinesh Chandra Pradhani  
Vill. - Khalishanimari  
P.O. - Bhawraguri  
Dist. - Kokrajhar.
9. Sri Kaushik Barman  
S/o Sri Direndra Nath Barman  
Vill. - Mandanpara  
P.O. - Bhawraguri  
Dist. - Kokrajhar.
10. Sri Mangal Singh  
Vill. - Gosaigaon Rly. Coloney  
P.O. - Gosaigaon  
Dist. - Kokrajhar.

... Applicants

By Advocates : Mr. M.U. Mandal, Mr. A. Hussain, Mr. M.H. Borbhuyain, A.F.N.U. Mollah

- Versus -

1. The Union of India, represented by the Secretary to the Government of India, Department of Railway, New Delhi.
2. The General Manager,  
N.F. Railway,  
Maligaon,  
Guwahati - 11.
3. The Divisional Railway Manager (P),  
Alipur Duar Division, Alipur,  
District - Jalpaiguri.
4. The Chief Personnel Officer,  
N.F. Railway, Maligaon,  
Guwahati - 11.

By Advocate : Mr. J.L. Sarkar, Rly. Standing Counsel.

ORDER (ORAL)SIVARAJAN. I. (V.C.)

The applicants, 10 in number are stated to be casual workers employed under the respondents during the periods 1976, 1977, 1978, 1979, 1980 and 1987. Earlier, 13 such workers including the applicants had approached this Tribunal by filing O.A. No. 46/2005 seeking relief of absorption in Group 'D' posts under the Railway. The said application was dismissed with observation that "since the applicants are from very poor family the respondents may consider the representation of the applicants." Based on the said directions the Divisional Personnel Officer (DPO) had considered the case of the said 13 persons with reference to the relevant files and records produced by the applicants. The 2<sup>nd</sup> respondent issued a communication dated 18.08.2005 (Annexure - 16) wherein it is stated that after considering the matter and after conducting personal hearing of the applicants on 29.07.2005, the DPO, on behalf of the respondents had passed the following orders :-

"Though the Hon'ble Court was pleased to dismiss the O.A., but for their advise - grievances of the petitioners were thoroughly examined, petitioners were heard in person and pursued the records lying with them. From such perusal it is gathered that none of the petitioners except Sri Ram Krishan Saha S/o Joy Gobind Saha (Petitioner No. 3) had worked/utilize as C.L. as claimed. But Sri R.K. Saha did not apply within target date (31-03-87) given by the Railway Board for enlisting his name in the Live Register. The petitioners (except Petitioner No. 3) are appeared to be solely manipulation/ fabrication and with malafide intention. Thus they deserve 'Legal action' instead of any consideration."

The applicants challenge the said order in this proceeding.

*YD*

2. Mr. M.U. Mandal, learned counsel for the applicants submits that the applicants had produced records – service book etc. which showed that they were engaged by the respondents during the periods mentioned earlier, and that the respondents without referring to any records maintained by them has simply stated that the documents produced by the applicants have appeared to be solely manipulated/fabricated and with malafide intention. Counsel further submits that the respondents have threatened the applicants by stating "Thus they deserve 'Legal action' instead of any consideration." Counsel submits that there is no due consideration of the matter with reference to the relevant records and that they were engaged as casual workers under the respondents.

3. Mr. J.L. Sarkar, learned Standing counsel for the Railways submits that all the casual workers engaged prior to 1987 were afforded an opportunity under the 1987 scheme which provided for registration of their names with the railways for future absorption which the applicants did not avail. The Standing counsel further submitted that in spite of the said position the respondents had considered the case of the applicants on merits with due reverence to the order passed by this Tribunal. The standing counsel further submits that it is with reference to the records maintained by the respondents that it was found that the applicants therein were not at all engaged as casual workers and that it is in the above circumstances, the respondents have stated that the documents produced by the applicants are solely manipulated /fabricated and with malafide intention. Standing counsel in short submits that there is no merit in this application.

*[Signature]*

4. I have considered the rival submissions. Now, it is clear that the respondents had considered the case of the applicants in view of the direction issued by this Tribunal and found that the applicants were never engaged as casual workers. Though it is stated in the communication dated 18.08.2005 (Annexure - 16) that "in honour to court's advice the relevant file with records were put up to DPO and after perusal of the representation of the applicants the matter was thoroughly inquired afresh and heard the applicants in person on 29.07.2005 peruse their records" and had also stated that "the Petitioners (except Petitioner No.3) are appeared to be solely manipulation/fabrication and with malafide intention." There is no reference to any particular records either maintained by the respondents or produced by the applicants. The statements of fact are not specific with reference to any material. This is matter, which deserves to be considered by the respondents. Since the decision in the case of the applicants was taken by the DPO pursuant to the direction issued by this Tribunal in O.A. No. 46/2005, I am of the view that this application can be disposed of at the admission stage itself with certain directions. The applicants are directed to file an appeal/representation against the impugned order (Annexure - 16) before the 2<sup>nd</sup> respondents pointing out the illegalities in the impugned order within a period of one month from today. If any such appeal/representation is filed by the applicants, the 2<sup>nd</sup> respondent will dispose of the same in accordance with law and in the light of the observation made hereinabove within a period of three months thereafter. The applicants are free to produce copies of all the relevant records with them alongwith appeal/representation to be filed before the 2<sup>nd</sup> respondent. The 2<sup>nd</sup> respondent will pass a

*8pt*

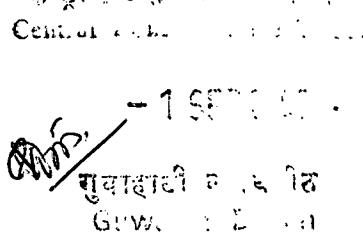
reasoned order with reference to records taking note of the observation made earlier in the judgment.

The O.A. is disposed of as above at the admission stage itself. The applicants will produce this order alongwith appeal/representation as directed hereinabove for compliance.



(G. SIVARAJAN)  
VICE CHAIRMAN

/mb/



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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH: GUWAHATI.

O.A. NO. 229 /2005

**BETWEEN**

Sri Gopal Chandra Saha & Ors

**-VERSUS-**

The Union of India & Ors

**LIST OF DATES AND SYNOPSIS OF THE APPLICATION:**

13.3.1987 :- Govt. circular has been issued by the General Manager (P) Alipur Duar for absorption of the project casual labour before 1.1.81.

9.10.2001 :- Govt. Notification for absorption of casual labourers who have worked more than 120 days.

02.12.2003,  
03.03.2004,  
12.02.2002 :- Application filed by the applicants for appointment as casual labourers.

25.11.2004 :- Pleader Notice served to the G.M. (P) Alipur Duar Division.

25.02.2005 :- Order passed in O.A. No. 46/05.

12.07.2005 :- Letter to the applicants by the Divisional Railway Manager.

18.08.2005 :- Impugned order passed by the Divisional Railway Manager (P) Alipur Duar Junction in connection with order dated 25.02.2003 in O.A. No. 46/2005.

Filed by

*N*  
Advocate  
Gauhati High Court

*Gopal Chandra Saha*

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH: GUWAHATI.

O.A. NO.

229

1/2005

**BETWEEN**

Sri Gopal Chandra Saha & Ors

**-VERSUS-**

The Union of India & Ors

**I N D E X**

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Filed by

✓  
Advocate  
Gauhati High Court

*Gopal Chandra Saha*

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,  
GAUHATI BENCH, GUWAHATI.

Filed by the applicants  
through  
Adv. Amrit Bhattacharjee  
Adv. Biju  
Date 28/05/2005

O.A. NO.

229

2005.

BETWEEN

1. Sri Gopal Chandra Saha  
S/o.Lt.Lakshan Chandra Saha  
Vill. & P.O.-Bhawraguri  
Dist. Kokrajhar, Assam.
2. Sri Gopal Chandra Saha  
✓ S/o.Lt.Basudeb Saha  
Vill. & P.O.-Bhawraguri  
Dist. Kokrajhar.
3. Sri Narayan Roy  
S/o.Sri Jogendra Roy  
Vill.- Mandarpara  
P.O.-Bhawraguri  
Dist. Kokrajhar.
4. ✓ Sri Monmath Kr.Roy  
S/o.Naratha Kr. Roy  
Vill.-Khalishanimari  
P.O.-Bhawraguri  
Dist. Kokrajhar.
5. Ajit Nayaran Singha Baruah  
S/o. Birendra Singha Baruah

Gopal Chandra Saha

Vill.- Mandarpara  
P.O.-Bhawraguri  
Dist. Kokrajhar.

6. ✓ Sri Sanjiv Ghosh  
S/o. Sri Parna Ghosh  
✓ Vill.- Babu Bill  
P.O.-Gosaigaon  
Dist. Kokrajhar.

7. ✓ Sri Pran Krishna Dihidar  
S/o. Sirish Chandra Dihidar  
Vill. & P.O.-Gosaigaon  
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S/o. Dinesh Chandra Pradhani  
Vill.- Khalishanimari  
P.O.-Bhawraguri  
Dist. Kokrajhar.

9. Sri Kaushik Barman  
S/o. Sri Direndra Nath Barman  
Vill.- Mandanpara  
P.O.-Bhawraguri  
Dist. Kokrajhar.

10. ✓ Sri Mangal Singh  
S/o. Sri Rajendra Singh  
Vill.- Gosaigaon Rly. Coloney  
P.O.-Gosaigaon  
Dist. Kokrajhar.

.....APPLICANTS.

*Gopal Chandra Deka*

**-VERSUS-**

1. The Union of India, represented by the Secretary to the Govt. of India, department of Rawaly, New Delhi.
2. The General Manager, N.F. Railway, Maligaon, Guwahati-11.
3. The Divisional Railway Manager (P), Alipur Duar Division, Alipur, District-Jalpaiguri.
4. The Chief Personnel Officer, N.F. Railway, Maligaon, Ghy-11.

**..... RESPONDENTS.****DETAILS OF APPLICATION****1. PARTICULARS OF THE ORDER AGAINST WHICH THE APPLICATION IS MADE.**

The present application is made against the impugned order dated 18.8.05 issued by the Divisional Railway Manager (P) Alipur Duar Junction by which the petitioners claim for absorption in the cadre of Group 'D' post was rejected without considering the grievances of the petitioners which is against the spirit of service rules as well as in violation of the Govt. Circular dated 9.10.01

*Sopan Gandra Saha*

issued by the Executive Director Establishment, Railway Board has provided that those persons who have worked for a period of minimum 120 days as  casual labourer whether continuous or in broken spells would be absorbed in Group 'D' with prospective effect.

## 2. THE JURISDICTION OF THE TRIBUNAL

The applicants declare that the subject matter of the application is within the jurisdiction of this Hon'ble Tribunal.

## 3. LIMITATION

The applicants further declare that the application is filed within the limitation period prescribed under the section 2, of the Administrative Tribunal Act, 1985.

## 4. FACTS OF THE CASE

4.1. That the applicants are the citizens of India and permanent residents of the aforesaid address mentioned in the cause title of this application in the State of Assam and as such they are entitled to get all sorts of rights, privileges, protection and benefits guaranteed by the Constitution of India and other laws of the land.

✓ 4.2. That the applicant No.1 had been working as  casual labourer since 16.7.1977 to 23.12.1977 and his

Gopal Ghandra Daka

- ✓ total working days were 157, applicant No.2 had been working since 10.5.1978 to 23.10.1978 and his total working days were 157, applicant No.3 had been working since 20.4.78 to 23.10.78, and total No. of his working days were 183, and applicant No.4 had been working since 16.1.77 to 23.8.77 and his total working days were 217, applicant No.5 had been working since 10.5.78 to 23.10.78 and his total working days were 157, applicant No.6 had been working since 22.3.78 to 16.10.78 and total No. of his working days were 207, applicant No.7 had been working since 22.11.78 to 23.6.79 and his total No. of working days 21, applicant No.8 had been working since 10.5.79 to 23.11.79 and his total No. of working days were 187, applicant No.9 has been working since 16.8.80 to 23.12.80 and his total No. of working days were 127 and applicant No.10 had been working since 11.2.81 to 12.5.81 and 23.6.81 to 15.10.81 and his total working days were 207 as causal labourers.

4.3. That all the petitioners were terminated from service in the year 1981. On 13.3.1987 the General Manager(P) Alipur Duar Junction has issued a notice to project casual labours where in it is stated that the casual labourers who have been terminated from service prior to 1.1.1981 for want of further work/ completion of work be absorbed in the cadre of group 'D' post in pursuance to the direction given by the Hon'ble Supreme Court in case of Indarpul Yadav & Ors -Vs- Union of India & Ors. Accordingly, all the petitioners applied for

Gopal Chandra Saha

absorption in pursuance to the notification dated 13.3.1987 and circular dated 9.10.2001, but till date no positive steps have been taken by the respondents to mitigate their grievance demand under the service rules framed thereunder. On 25.11.04 the petitioners served a legal notice to the respondents for necessary action in view of the notice dated 13.3.1987 and 9.10.01 but no response was given to the said legal notice.

✓ 4.4. That the petitioners in the earlier ~~occassion~~ approached before this Hon'ble Tribunal by filing on O.A. No.46/05 and this Hon'ble Tribunal was pleased to dispose of the said application by its order dated 25.2.05 with the direction to the respondents to consider the representation of the applicants in view of the poor family status of the applicants but the O.A. was dismissed. On 12.7.05 Divisional Railway Manager(P), Alipur Duar Junction wrote a letter to the applicants directing them to appear before the respondents with all original records on 29.7.05. Accordingly all the applicants appeared before the Divisional Railway Manager(P), Alipur Duar Junction on 29.7.05 but the claim of the applicants was rejected on the ground that they could not apply within the target date (13.3.1987) given by the Railway Board for enlisting their name in the live register which can not be ground for rejection of legitimate claims of the applicants in view of the circular dated 9.10.01 issued by the same respondent and as such the impugned order dated 18.8.05 is not in violation the notification

Gopal Chandra Saha

dated 13.3.1987, 9.10.01 and also in violation of the fundamental rights of the applicants guaranteed under Article 14, 16, 19 and 21 of the Constitution of India and as such the impugned order dated 18.8.05 is bad in law and as such the same is liable to be set aside and quashed.

Copies of the Notice to project casual labourers dated 13.03.1987, absorption of casual labourers letter dated 9.10.01, copies of the Application for absorption in Group 'D' posts, legal Notice dated 25.11.04, Copies of the order dated 25.2.05 in O.A. No.46/05, letter dated 12.7.05 and the office letter dated 18.8.05 are annexed herewith and marked as **Annexure-1,2,3,4,5,6,7,8,9,10,11, 12,13,14,15,16 & 17** respectively.

4.5. That considering the facts and circumstances of the case the petitioner should be absorbed in the case of the Group 'D' post as per the notification and ~~circular~~ dated 13.3.1987 and 9.10.01 respectively.

4.6. That this application is made bonafide and to secure the ends of the justice.

#### 5. GROUND FOR RELIEF WITH LEGAL PROVISIONS.

5.1. For that the impugned order dated 18.8.05 is illegal, arbitrary, malafide, discriminatory,

*Gopal Ghande, S.A.*

without jurisdiction and in violation of the circular and notification dated 13.3.1987 and 9.10.01 and hence the impugned order dated 18.8.05 passed by the Divisional Railway Manager (P) Alipur Duar Junction is bad in law and the same is liable to be set aside and quashed.

5.2. For that the impugned order is in violation of Articles 14, 16, 19 and 21 of the Constitution of India and the same is nullity in the eye of law and not sustainable in law and as such the same is liable to be set aside and quashed.

5.3. For that the applicant's grievance ~~was~~ not at all considered in view of the order dated 25.2.05 passed in O.A. No.46/05 and on that ground the impugned order is liable to be set aside and quashed.

5.4. For that there are more than 500 posts are lying vacant under the respondents authority and as such the applicants may be absorbed considering their age group category and poor status and as such on the technical grounds the applicants and as such the impugned order was passed without any valid reason which is liable to be set aside and quashed.

The applicants craves leave of the Hon'ble Tribunal to advance more ground both factual as well as legal at the time of hearing of the case.

Gopal Chandra Datta

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6. DETAILS OF THE REMEDIES EXHAUSTED

The applicants declare that they have no alternative and efficacious remedy except by way of filing this application.

7. MATTERS NOT PREVIOUSLY FILED OR PENDING BEFORE ANY OTHER COURT.

✓ The applicants further declare that no other application, writ petition or suit in respect of the subject matter of any other Court Authority or any other Bench of the Hon'ble Tribunal for any such application, writ petition or suit is pending before any of them.

8. RELIEF SOUGHT FOR:-

Under the facts and circumstances stated above the applicants pray that this application be admitted, records be called for and notice be issued to the respondents to show cause as to why the impugned order dated 18.8.05 shall not be set aside and quashed and also to show cause as to why the applicants should not be appointed/absorbed in the cadre of Group 'D' post and/or upon hearing the parties of the records be pleased to grant the following relief:-

8.1 To set aside the impugned order dated 18.8.05 issued by the Divisional Railway Manager(P) Alipur Duar Junction.

*Gopal Deandra Deka*

8.2 To direct the respondents to appoint the applicants in the cadre of Group 'D' post lying vacant under the respondents

8.3 Any other relief/reliefs to which the ~~✓ applicants are~~ entitle to.

9. INTERIM ORDER PRAYER FOR

Pending disposal of the Rule the operation of the impugned order dated 18.8.05 may kindly be suspended and also direct the respondents to keep reserve 10 posts in the cadre of Group 'D' under ~~✓ the respondents~~ and also there shall be no bar to the respondents to appoint the applicants in the vacant post in view of the circular dated 13.3.1987 and 9.10.01 respectively and also to provide ~~✓ regulatisation~~ of service as per the above noted circular.



10. The application is filed through advocates.

11. PARTICULARS OF THE I.O.P.

I. I.P.O. NO.

II. Date

III. Payable at Guwahati.

12. LIST OF ENCLOSURE

As stated in the index.

VERIFICATION

I, Sri Gopal Chandra Saha, S/o. Late Lakshan Chandra Saha, resident of village-Bhawraguri, P.O.-Bhawraguri, P.S.- Gosaigaon in the district of ~~Korakbari~~ do hereby solemnly affirm and declare and verify that the statement made in paragraphs 1, 5 to 11 are true to my knowledge those made in paragraph 2 to 4.6 rest are my humble submissions before this Hon'ble Tribunal.

And I sign this verification on this ~~31st~~ day of August ~~19~~ at Guwahati.

*Gopal Chandra Saha*

D E P O N E N T

*Gopal Chandra Saha*

Dated : 13.03.1987.

NOTICE TO PROJECT CASUAL LABOURS.

No. E/57/11 (C)

The Casual Laborers who had worked in N.F. Rly. as project Casual Labourers before 1.1.81 & were discharged for want of further work of due to completion of work, are hereby given an opportunity to apply if they so wish, to be considered for inclusion in the seniority list of project Casual labour in pursuance of direction given by the Hon'ble supreme court in the case of Inder pal Yedev & others - Vs-Union of India & others.

1. They should submit their written representation with adequate documentary proof in this regard so as to reach the concerned Rly. Divl. Manager's office on or before 31.3.87.
2. The application should be sent by Registered post to the Divl. Rly Manager of the Division in the territorial jurisdiction of which the person was initially engaged as open line Casual Labourer. A copy thereof should also be sent to the Divl. Rly Manager of the Division in the territorial Jurisdiction of the office from which the person was last discharged. A copy should also be marked in the PWI/LOW etc. under whom they worked.
3. The applications reaching after 31.3.87 or those which are incomplete will not be considered.
4. The application should contain the following particulars and documents mentioned below :-

1. Name :-
2. Father's Name :-
3. Date of birth :-
4. Permanent address :-
5. Present address :-
6. Educational qualifications :-
7. Personal marks of identification :-
8. Office, department & place in which initially engaged & date :-
9. Office, department & place from which finally discharged :-
10. Date of discharged and reasons for the same :-
11. Whether employed at present, if and if so, details :-
12. Two attested copies of casual labour card or any other proof of his casual labour service, should accompany the application :-
13. An attested copy of photograph and attested III should also accompany the application :-
14. Any other relevant information :-

Sd/-

for Genl. Manager (P)  
Alipurduar Junction.

Certified to be true copy

h

Advoc te

25

mp

General Manager  
Passenger Department

24

REC'D - 923  
No. E/5770/PT/EXT/100

Dated: 22-3-2001

To  
G1/MLG, GM(CON)/MLG, AGM/MLG,  
All PHODs, All DHMs, ADMs, Sr. DFOs,  
Dy. CME/NBCOs, DBMs, All DAOs, HAO/NBCOs, DBMs,  
All ADNs, Sr. DEV/MLG, DEN/DBRT,  
All Area Manager, All SP, DME(D), DHD/RNY,  
All Non-divisionalised Units, All SFOs & ADNs, MLG,  
The GS/NFREU, NFTHU, AISCTREA & NFROBCEA/MLG.

Sub:- Absorption in the Railways of ex-casual  
Labour borne on the Live/Supplementary  
Live Casual Labour Registers.

A copy of Railway Board's letter No. E(NG)11/99/CL/19  
dated 20.9.2001 (RUE No. 190/2001) on the above subject is forwarded  
for information and necessary action. Board's earlier letters  
11.7.91, 11.1.99 and 28.2.2001 as referred to in their present letter  
are straitlined as under:

|                             |   |
|-----------------------------|---|
| Board's Letter No. & Date   | Letter of 20.9.2001 (RUE No. 190/2001)  |
| E(NG)11/91/CL/71 dt.25.7.91 | REC'D. 8102/227/14 E1. EX(G) 21-03-01   |
| E(NG)11-95/PM/1 dt.11.1.99  | REC'D. 8835/227/14 E1. EX(G) 21-10-2000 |
| E(NG)11-99/CL/19 dt.28.2.01 | REC'D. 9136/52/CL/11-03-01 dt. 25.3.01  |

( P. G. Johnson )

A. S. O. I. R.

i. (Copy of Aly. B's letter No. E(NG)11/99/CL/19 dated 20.9.2001.)

Sub:- Absorption in the Railways of ex-casual labour borne on  
the Live/Supplementary Live Casual Labour Registers.

In terms of para 6 of this Ministry's letter of even number dated 28.02.01,  
relaxation of upper age limit for absorption of ex-casual labour borne on Live Casual  
Labour/Supplementary Live Casual Labour Registers has been allowed upto 40 years in the  
case of general candidates, 43 years in the case of OBC candidates and 45 years in the case  
of SC/ST candidates, provided that they have put in minimum three years, as also in  
continuous spell or in broken spells as per instructions contained in this Ministry's letter  
No. E(NG)-11/91/CL/71 dated 23.7.1991, read with their letter No. E(NG)-L95/PM-11  
dated 11.1.1999.

The question of removal of minimum three years service condition (continuous or  
broken) for the purpose of grant of age relaxation to ex-casual labour as mentioned above  
has been taken up in the PNM-NFIR vide a circular letter No. 41/2001. AIRF have also taken  
up the question of enhancing the upper age limit. The matter has been duly considered  
by this Ministry. It has been decided that, in view of modification of the instructions quoted  
above, the ex-casual labour who had put in minimum 120 days casual service, whether  
continuous or in broken spells and were usually engaged as casual labour within the  
prescribed age limit of 23 years for general candidates and 22 years for SC/ST candidates,  
would be given age relaxation upto the upper age limit of 40 years in the case of general  
candidates, 43 years in the case of OBCs and 45 years in the case of SC/ST candidates.  
Other provisions for their absorption in Group 'D' will remain unaltered.

It has also been decided that the ex-casual labour who become eligible as a result  
of above modification will be considered for absorption with prospective effect.

Please acknowledge receipt.

(Devika Chidambaram)

Deputy Director (Passenger)

Railway Board

Certified to be true copy

Advocate

To  
The Divisional Railway Manager (P)  
N.F. Railway, Alipurduar Junctions.

Sub : Application for absorption in Group 'D' Post.

Ref : Railway Board's letter No. E (NG) 11/99/CC/19 dated  
20.9.2001, and GM (L) Maligaon's L/No. REG-923/E/57/OPT. XXII  
(c) dt. 9.10.2001.

Respected Sir,

In response to Railway Board's and GM (L) Maligaon's L/No. cited above, I beg to offer myself as a candidate for absorption in Group 'D' Post as I had worked 120 days as casual labour borne on the line, Supplementary Casual Labour register and I am filling the other terms and conditions as ex-casual labour.

Necessary particulars of my candidature as required for ready reference are furnished below.

1. Name in Block letters.

CHOPAL CHANDRA SAW

2. Father's Name.

Lalit Lakshmi Chandra

3. Working under.

ENCL/c-PRW/1/c-L 0

4. Working Periods.

From 16.07.79 to 23.12.79

From

To

From

To

5. Date of birth.

First January Nineteen fifty-Five  
(1-1-1955)

6. Whether SC/ST/OBC ?

NO

7. Academic qualifications

Commerce

8. Address. v/l. Phalsuji

PO. Bhareswar

DIST. KOKRAHITI

Hope, You will kindly declare me a eligible candidate for the post of my Group 'D' Category and thus obliged, Photostat copies of all papers are enclosed herewith.

Yours faithfully,

Chandrapal Chandra Sarker

Certified to be true copy

Advocate

6

प्र० सी. रेलवे/N.E. RAILWAY  
कार्यालय बिभाग

Office/Department ENGG/CEMENT/ALD  
अनियत मजदुर के रूप में सेवां का रेकार्ड

Service book for Casual Labour  
प्रा. नाम साफ-साफ

1. Name in full GOPAL CHANDRA  
(In Block letters) SAHA

पिता का नाम

2. Father's Name Laxman Chandra  
ज-स. तिथि Saha

3. Date of Birth 01-01-1955

प्रारम्भ से अनियमित नौकरी पाने के समय आयु

4. Age at initial casual employment  
प्रा. वर्ष/वर्ष 22 मही/महिना 6

शरोद पर पहचान के चिह्न

5. Personal marks

identification One Cuff mark on left  
deg.

प्रारंभिक नियुक्ति के समय डिग्री

6. Nature of job on initial  
employment Casual Labour

वाये आगुठे का नियन्त्रण

L. T. I.

प्रथम नियुक्ति प्रवर पात्र चक्र का हस्ताक्षर/Signature  
of the First Appointing Supervisor

DEEPMALA

16-1-1988

Certified to be true copy

M.  
Advocate

## Record of Service as Casual Labour.

मन्दिर के रूप में रोवा का रेकार्ड

| नौकरी की अवधि<br>Period of Employment | डूबो की किस्म                |
|---------------------------------------|------------------------------|
| से/From                               | तक/To                        |
| 25/10/77                              | 4                            |
| 16/10/77                              | 29/10/77                     |
|                                       | = 15 days                    |
|                                       |                              |
|                                       | (One hundred fifty<br>Seven) |

| Nature of assignment  | तारीख सहित पर्यवेक्षक का<br>(हर ताजर और पदनाम)<br>Signature & Designation<br>of the Supervisor<br>with date |
|---|---|
| (Worked against<br>C.T.R Work time<br>to time as<br>Casual Labour.) | 6/10/78<br>6/10/78  |

Certified to be true copy

Advocate

To :  
The Divisional Railway Manager (P)  
N.F.Railway, Alipurduar Junction.

Sub : Application for absorption in Group 'D' Post.

Ref : Railway Board's letter No. E (NG) 11/99/CC-19 dated  
20.9.2001, and GM (L) Maligaon's L/No. REC. 923/E/57/OPA  
(C) dt. 9.10.2001.

Respected Sir,

In response to Railway Board's and GM (L) Maligaon's L/No cited above, I beg to offer myself as a candidate for absorption in Group 'D' Post as I had worked 120 days as Casual labour borne on the line/ Supplementary Casual labour register and I am filling the other terms and conditions as ex-casual labour.

Necessary particulars of my candidature as required for ready reference are furnished below.

1. Name in block letters.

CHITRAL CHANDRA S.

2. Father's Name.

Lat Bhowmik Basudeb S.

3. Working address.

Chitral

4. Worked earlier.

From 16.5.0780 to 23.10.78

To

From

To

5. Date of Birth.

11.11.58

6. Whether SC/ST/OBC

7. Academic qualifications.

10th Pass

8. I declare that I have no objection to Bhowmik Basudeb Kokrajhar  
hope, you will kindly declare me a eligible candidate for the  
post of my Group 'D' Category and thus oblige. I enclose copies of all  
papers and enclosures herewith.

Yours faithfully,

(Signature)

Certified to be true copy

Advocate

प्रारंभ पर पहचान के निम्न

ग्रन्थालय/N.E. RAILWAY  
कार्यालय चिपाय

Office/Department ENG 6/C.P.H.I./CLO  
अनियमित पाजदुर के रूप में सेवाओं का र. कार्य

Sc. vice book for Casual Labour  
पारा नाम साफ-साफ

1. Name in full GOPAL CHANDRA SHAHA  
(In Block letters) SHAH

पिता का नाम

2. Father's Name Bankuday Shah  
जन्म तिथि

3. Date of Birth 28-11-1958

प्रारंभ में अनियमित नौकरी पाने के समय अवधि

4. Age at initial casual employment  
वर्ष/year 12 माह/month 05

5. Personal marks

identification Cuff mark on  
right leg

प्रारंभिक नियुक्ति के गमय डिग्री

6. Nature of job on initial  
employment Casual Labour

वार्ष अंगुठे का नियान

L. T. I.

प्रारंभ नियुक्ति प्रबंध करने वाले का नाम  
of the First Appointing Officer CH. 150

25-11-78

Certified to be true copy

Advocate

### Record of Service as Casual Labour.

*Certified to be true copy*

## Advocate

To  
The Divisional Railway Manager (P),  
N.F.Railway, Alipunduar Junction.

Sub : Application for absorption in Group 'D' Post.

Ref : Railway Board's letter No. E (NG) 11/99/CC/19 dated  
20.9.2001, and GM (L) Maligaon's L/No. REGT-923/E/57/OPT-XXII  
(C) dt. 9.10.2001.

Respected Sir,

In response to Railway Board's and GM (L) Maligaon's L/No. cited above, I beg to offer myself as a candidate for absorption in Group 'D' Post as I had worked 120 days as Casual labour borne on the line/supplementary Casual labour register and I am filling the other terms and conditions as ex-casual labour.

Necessary particulars of my candidature as required for ready reference are furnished below.

1. Name in block letters.

NARAN RAY

2. Father's Name.

Gopendira Ray

3. Working under.

Mal Bazar P.W.I

4. Working Periods.

From 16.10.76 To 31.3.79

From To

From To

5. Date of Birth.

19.1.52

6. Whether SC/ST/OBC ?

S.C

7. Academic qualifications.

8. Address. Vill Mandar Para, Povhowra guri dist. Dibrugarh

Hope, You will kindly declare me a eligible candidate for the post of my Group 'D' Category and thus obliged, Photostat copies of all

*Sub 19/10/03*

Yours faithfully,  
21/11/2003 4724

Certified to be true copy

h  
Advocate

66

No.

श्री/सौ. नील/N.F.RAILWAY

कामीनी विभाग

Office/Department ENG 67/C.P.H.U/C.L.D

अनियम मजदुर के रूप में सेवा का रेकार्ड

Service book for Casual Labour

प.रा. नाम साफ-साफ

1. Name in full SHRI NARAYAN RAY

(In Block letters)

पिता का नाम

2. Father's Name Jagendra Ray

जन्म तिथि

3. Date of Birth 19 - 01 - 1958.

प्रारम्भ में अनियमित दौड़ीकरी पाने के समय आयु

4. Age at initial casual employment

वर्ष/year 20 माह/month 03

शरीर पर पहचान के चिन्ह

5. Personal marks

Na identification One Left mark on left leg knee joint

प्रारंभिक नियुक्ति के रूप में ड्यूटी

6. Nature of job on initial

employment Casual labour.

D.O.A - 00-4-78

वायर अपूर्ण का निशान

L.T.I.



प्रथम नियुक्ति प्रबाल पर्यावरक का दस्तावेज़

of the First Appointing Supervisor

00123

00123

Certified to be true copy

Advocate

प्रौद्योगिकी मन्त्रालय के स्वप्न में सेवा का रेकार्ड

Record of Services as Casual Labour.

| संख्या/Sl. | नौकरी की अवधि<br>period of Employment |       | Nature of assignment<br>प्रकार की कार्यालय  | दारीस सहित पर्यंत तिथि का<br>हस्ताक्षर और प्रदाता<br>Signature & Designation<br>of the Supervisor<br>with date |
|------------|---------------------------------------|-------|---|--|
|            | में/From                              | तक/To |   |  |
| 1          | 2                                     | 3     | 4   | 5  |
| 1.         | २०/१८                                 | २७/१८ | = 183 days<br>(One hundred<br>Eighty three) | (Harkatul Agreements<br>C.T.R. Work done<br>to date<br>Casual Labour)  |

सरकारी दस्तावेज़  
G. E. R. A. & R. D.  
ग्रामीण सरकार  
16-1-1964

Certified to be true copy

Advocate

To  
The Divisional Railway Manager (P)  
N.F.Railway, Alipurduar Junction.

sub : Application for absorption in Group 'D' Post.

Ref : Railway Board's letter No. E (NG) 11/99/CC/19 dated  
20.9.2001, and GM (L) Maligaon's L/No. REC. 923/E/57/OP-XXII  
(C) dt. 9.10.2001.

Suspicious claim.

In response to Railway Board's and GM (L) Maligaon's L/No. cited above, I beg to offer myself as a candidate for absorption in Group 'D' Post as I had worked 120 days as Casual labour borne on the line/ supplementary casual labour register and I am filling the other terms and conditions as ex-casual labour.

Necessary particulars of my candidature as required for ready reference are furnished below.

1. Name in block letters.

MANMATHA KR. Roy

2. Father's Name.

Lat Nestha kr. Roy

3. Working unit.

P.W.I CHALSA

4. Working period.

FROM. 16.1.77 TO 23.8.77

FROM. TO

FROM. TO

5. Date of birth.

27.5.54

6. Whether SC/ST/OBC ?

O.B.C

7. Academic qualifications.

8. Address. Vill. Khalighat, P.O. Bholudarganj Dist. Kokrajhar.

Hope, you will kindly declare me a eligible candidate for the post of my Group 'D' Category and thus obliged. Photostat copies of all papers are enclosed herewith.

Yours faithfully,

Signed to be true copy

Advocate

शरण पर पहचान के चिन्ह

सं. No. - 100

सी. रेलवे / N.F. RAILWAY

कार्यालय विभाग

Office Department ENGG/C.P.WT/C.L.D

अनियंत्र सलाहुर के रूप में सेवा का रकाव

Service book for Casual Labour

प. रा. नाम साफ-साफ

1. Name in full MANMATHA KUMAR  
( In Block letters ) Roy

पिता का नाम

2. Father's Name Kal-Nazath K. Roy  
ज-म तिथि

3. Date of Birth 27-5-54

प्रारम्भ में अनियंत्र नैकरो पाने के समय अंय

4. Age at initial casual employment

"वर्ष" / year 22 माह / month 7

5. Personal marks  
identification Due. Cut mark on Left  
leg

प्रारम्भिक नियुक्ति के समय उग्री

6. Nature of job on initial  
employment Casual Labour.

वायरें अंगुठे का नियंत्रण  
L. T. I. 2

M. C. Roy

Permanent Way Inspector

G.T.R.N.F.R.P.

CHALSA

प्रथम नियुक्ति प्रबर पर्यवेक्षक का नाम  
of the First Appointing Senior Supervisor

22-11-54

*Certified to be true copy*

*Advocate*

*K.C.W.*

## रुपरेखा के सेवा का रेकार्ड

## Record of Service as Casual Labour.

| पर्याय की अवधि<br>Period of<br>Employment | उपर्युक्त की क्रिया<br>Nature of assignment | नागरिक सहित प्रत्येक का<br>हर तोकर और पदाधिकारी<br>Signature & Designation<br>of the Supervisor<br>with date |
|---|---|--|
| से/From                                   | तक/To                                       |  |
| 1<br>16/11/71                             | 2<br>20/12/71                               | 3<br>= 21 days<br><br>(Three Hundred and<br>Seventeen)   |
|   |   | 4<br><br>(Worked<br>agricultural<br>c.t.r. Work<br>time to time<br>Casual Labour)                            |
|   |   | 5<br><br>Regional Work Inspector<br>G. E. R. N. F. 19<br>CHALSA<br>22-11-71                                  |

Certified to be true copy

Advocate

ajk

18  
all

To  
The Divisional Railway Manager (W)  
N.F.Railway, Aliporeuar Junction

Sub: : Application for absorption in Group 'B' Post.

Ref: : Railway Board's letter No. 2 (G) 11/99/SC/219 dated  
20.9.2001, and M.L. (L) Maligaon's L.No. RE/SC/913/6/57/01  
(C) dt. 9.10.2001.

Respected Sir,

In response to Railway Board's letter No. 2 (G) Maligaon's cited above, I beg to offer myself as a candidate for absorption in 'B' Post which I have worked for nearly 10 years as casual labourer under the supplementary casual labour regulation and I am fitting the other terms and conditions as ex-casual labour.

Necessary particulars of my qualification as required for ready reference are furnished below.

|   |                          |
|---|--------------------------|
| 1. Name in block letters.   | AJIT VARAYAN SINGH       |
| 2. Father's Name.   | late Bhimdev Singh Singh |
| 3. Working address.   | Chalsa, C.P.W.I/C.L.D    |
| 4. Worked for date.   | 16-05-72 to 23-10-77     |
| 5. Date of birth.   | 28-01-1959               |
| 6. Whether SC/ST/OBC.   | OBC                      |
| 7. Academic qualification.  | 8th                      |
| 8. Address: Vill. Mahendrapur, P.O. Bhawagach Dist. Deonar<br>Hope, you will kindly consider me for absorption in the<br>post of my Group 'B' post as per my application for the<br>purposes of the post. | 28/11/01                 |

28/11/01 Deonar

certified to be true copy

Advocate

जरोड पर पहचान के चि-ह

5. Personal marks

identification one Cuff mark on left leg

प्रारंभिक नियुक्ति के समय डायरोड

6. Nature of job on initial

employment Casual Labour

प्र० सौ रेलवे/N.F.RAILWAY  
कार्यालय नियुक्ति

Office/Department ENG/CE/PH/CT/C.L.D

अनियत मजदुर के रूप में गोंदां का रोका

Service book for Casual Labour

प्रा. नाम साफ-साफ

1. Name in full ATEET NARAYAN  
( In Block letters ) SINGH BARUAH

पिता का नाम

2. Father's Name late. Birendra Singh  
ज-म तिथि Baruah

वाय अगुठे का नियोन

L. T. 1/26/19

3. Date of Birth 28-01-1959

प्रारंभ में अनियमित नौकरी पाने के समय आयु

4. Age at initial casual employment

वर्ष/year 19 माह/month 3

प्रथम नियुक्ति प्रबन्ध पर्यवर्तक का विवर  
of the First Appointing Editor/Supervisor

CHALO

007-1-12-18

18

Certified to be true c...

Advocate

Neonayak hake  
Asst. Commr.  
Assam Govt. Club

Neonayak Singh Baruah

24

मनदुर के रूप में सेवा का रेकार्ड

## Record of Service as Casual Labour.

| तोकरी की अवधि<br>period of<br>Employment | ड.यूटी की किस्म<br>Nature of assignment              | तारीख सहित पर्यावरक का<br>द्वारा दाक्त और पदाधार<br>Signature & Designation<br>of the Supervisor<br>with date                   |
|--|--|---|
| से/From तक/To                            |  | 5   |
| 1 16/11/78<br>2 23/12/78                 | 3<br>4<br>= 157 days<br>(One Hundred<br>Fifty Seven) | 5<br>(Worked agreement<br>C.T.R. Work<br>time to time as<br>Casual Labour.)<br>G.B.R. N.P. M.<br>G.B.R. N.P. M.<br>Date 1-12-78 |

Certified to be true copy

Advocate

may have  
ascertained  
in this

Singha Nath



Divisional Railway Manager (P)  
Malligaon, Assam Junction.

Sub: Application for absorption in Group 'D' Post.

Ref: 1. Railway Board's Letter No. E (NG) 11/99/CC/1.9 d. dated 10.10.2001, and GM (U) Malligaon's L/No. REC-923/E/57/OPF, dated 05.10.2001.

Respected Sir,

In response to Railway Board's and GM (U) Malligaon's L/No. cited above, I beg to offer myself as a candidate for absorption in Group 'D' Post as I had worked 120 days as Casual labour borne on the line/ Supplementary Casual Labour register and I am filling the other terms and conditions for ex-casual labour.

Necessary particulars of my candidature as required for ready reference are furnished below.

1. Name in block letters.

• SANJIT GOSH

2. Father's Name.

• Purna Gosh

3. Working under.

• P.W.I Casual Labour

4. Working periods.

From, 22.3.78 To 16.10.78

From, To

From, To

5. Date of Birth.

• 22.01.1960

6. Whether SC/ST/OBC?

• Whether

7. Academic qualifications.

• 10th Passed

8. Address: Vill. Babu bari Po. Goshalgau Dist. Goalpara

Hope, You will kindly declare me a eligible candidate for the post of my Group 'D' Category and thus obliged, photocstat copies of all papers are enclosed herewith.

22/10/03  
Sanjit Gosh

Yours faithfully,

Sanjit Gosh

Sanjit Gosh  
Advocate

23

संख्या/No.

पश्चिम रेलवे / N.E. RAILWAY  
कार्यालय विभाग

Office/Department

अनियत मजदुर काल्पनिक सेवा कार्यालय

Service book for Casual Labour

पश्चिम रेलवे संस्थान

Name in full SANTOSH GOSSA  
(In Block letters)

पश्चिम रेलवे

2. Father's Name Purna Goss

पश्चिम रेलवे

3. Date of Birth 22-01-1960

पश्चिम रेलवे में विषय सित नौकरी पाने का समय आप

4. Initial casual employment

माह/year 1/8 माह/month 1

प्राप्ति प्रमाणन का चिन्ह

5. Personal marks

Identification One Cleft chin  
on left side

प्राप्ति प्रमाणन का समय दस्तावेज़

6. Nature of job on initial  
employment Casual labour

प्राप्ति प्रमाणन का तिथि

L.T.

Santosh Gossप्राप्ति प्रमाणन प्रबन्ध पाप्ति का चिन्ह/Signature  
of the First Appointing Supervisor12-1-80

Certified to be true copy

Advocate

मंजुर के हृषि में रोबा का रेकार्ड

## Record of Service as Casual Labour

|                                       |                  |                      |   |
|---------------------------------------|------------------|----------------------|---|
| नौकरी की अवधि<br>Period of Employment | ठ. पूरी की किस्म | Nature of Assignment | तारीख सहित प्रयोग का<br>हर ताक्षर और पदनाम<br>Signature & Designation<br>of the Supervisor<br>with date |
| से/From तक/To                         |                  |                      |   |
| 28/12/78                              | 16/1/80          | 4                    | 5   |
| 28/12/78                              | 16/1/80          | 10/1/202             | 10/1/202  |
|                                       |                  | Worked Agreed        | Worked Agreed   |
|                                       |                  | 2 hr Work            | 2 hr Work   |
|                                       |                  | Time of time         | Time of time  |
|                                       |                  | Casual Labour        | Casual Labour   |
|                                       |                  |                      | Signature   |
|                                       |                  |                      | G. D. M. N. P. T. P.<br>CHALSA  |
|                                       |                  |                      | 12.2.80   |

Certified to be true

Advocate

Rana

10

a.m.

(23)



lational Railway Manager (P)  
RAILWAY, Alipurduar Junction.

Sub : Application for absorption in Group 'D' Post.

REF :: Railway Board's letter No. E (NG) 11/99/CC/-19 dated 20.9.2001, and GM (U) Maligaon's L/No. REC/ 923/E/57/OPT-XXIII (C) dt. 9.10.2001.

Respected Sir,

In response to Railway Board's and GM (U) Maligaon's L/No. cited above, I beg to offer myself as a candidate for absorption in Group 'D' Post as I had worked 120 days as Casual labour borne on the line/ supplementary Casual labour register and I am filling the other terms and conditions as ex-casual labour.

Necessary particulars of my candidature as required for ready reference are furnished below,

1. Name in block letters.

PRAN KRISHNA DIHIDAR

2. Father's Name.

Sirish Chandra Dihidar.

3. Working under.

P.W.I Casual labour.

4. Working periods.

From. 22.11.78 To 23.6.79

From. To

From. To

5. Date of Birth.

13.6.1960

6. Whether SC/ST/OBC ?

M.O.B.C

7. Academic qualifications.

Four Passed.

8. Address. <sup>Town</sup> Gossai gaon. W/No.3 P.O. Gossai gaon Dist Kokrajhar.

Hope, You will kindly declare me a eligible candidate for the post of my Group 'D' Category and thus obliged, Photostat copies of all papers are enclosed herewith.

Yours faithfully,

स्त्री अनुदेश अधिकारी

102  
11/10/02  
R.Y.E. (102)

Certified to be true copy

Advocate



## Recruit of Service as Casual Labour

Nature of Assignment

तारीख सहित प्रयोग का  
हस्ताचार (ओरपटने पर)  
Signature & Designation  
of the Supervisor  
(With date)

210 days

(Two Months)

(Work assigned)

(Type of Work)

(Time to be done  
Casual Work)July 1966 to Dec 1966  
100 days  
Casual Work

Date 1966

Certified to be true copy

Advocate

Divisional Railway Manager (P)  
NARailway, Alipurduar Junction.

Sub : Application for absorption in Group 'B' Post.

Ref : Railway Board's letter No. E (NG) 11/99/CC/19 dated  
20.9.2001, and GM (L) Maligaon's L/No. REC-923/E/57/OPT. XXII  
(c) dt. 9.10.2001.

Respected Sirs,

In response to Railway Board's and GM (L) Maligaon's L/No.,  
cited above, I beg to offer myself as a candidate for absorption in Group  
'B' Post as I had worked 120 days as Casual labour borne on the Line/  
Supplementary Casual labour register and I am fulfilling the other terms  
and conditions as ex-casual labour.

Necessary particulars of my candidature as required for  
ready reference are furnished below.

1. Name in block letters.

SRI NIRMAL CHANDRA PRODHANI

2. Father's Name.

Late Birush Chandra Prodhami

3. Working address.

P.W.I, CHALSA

4. Working duration.

From 16.5.79 to 23.11.79

From \_\_\_\_\_ to \_\_\_\_\_

From \_\_\_\_\_ to \_\_\_\_\_

5. Date of birth.

03-03-1958

6. Whether SC/ST/OBC ?

NO

7. Academic qualification.

IV passed

8. Address: Vill/Khalisaniari, No. Bhoraguri, Dist Kokrajher

Hope, You will kindly declare me a eligible candidate for the  
post of my Group 'B' category and thus obliged, Please stat copies of all  
documents and certificates required.

4/11/03  
2/11/03

Signature of the candidate  
Ranjan Ghorai

Certified to be true copy

Advocate



## अनियंत्रित मेजदुर के लिए मे सेवा का रेकॉर्ड

| काम नौकरी की अवधि<br>सं. | Period of Employment | डूमूढ़ी की किसीमि                           | Nature of assignment  | तारिख सहित पायबेचक<br>का हस्तान्तर और<br>पदनाम                  |
|--------------------------|----------------------|---|---|---|
| SI<br>No.                | से/From तक/To        |   |   | Signature and<br>designation of the<br>Supervisor with date     |
| 1                        | 2                    | 3   | 4   | 5   |
| 1. १०५                   | २९/३/७८              | = 182 days<br>(One Hundred<br>Eighty Seven) | (Worked throughout<br>entire work time<br>to time<br>as required<br>(Labour)) | Parasram Patel 10-5-81<br>C.R.H.S. A.<br>CHALSA<br>Date 12-5-81 |

ATTACHMENT  
916  
8/11/04  
J.D. M.G.M.C.  
R.D.M. B.I.D.A. Division, Raigarh

Certified to be true copy

Advocate

To  
The Divisional Railway Manager (S)  
N.F.Railway, Alipurduar Junction.

Sub : Application for absorption in Group 'D' Post.

Ref : Railway Board's letter No. E (NG) 11/99/CC/119 dated  
20.9.2001, and GM (S) Maligaon's L/No. REC... 923/E/57/OP/XXX  
(S) dt. 9.10.2001.

Respected Sir,

In response to Railway Board's and GM (S) Maligaon's L/No. cited above, I beg to offer myself as a candidate for absorption in Group 'D' Post as I had worked 120 days as Casual Labourer on the line/ Supplementary Casual Labour register and I am fulfilling the other terms and conditions as ex-casual labourer.

Necessary particulars of my candidature as required for ready reference are furnished below.

1. Name in block letters.

Koushik Barman

2. Father's Name.

Dhirendra Nath Barman

3. Working unit.

ENGG/C.P.W.I/C.L.O Mal Section

4. Worked postons.

From: 16.08.1980 To: 23.12.1980

From: To:

From: To:

5. Date of birth.

02-03-1964

6. Whether SC/ST/OBC?

OBC

7. Academic qualifications.

IV passed.

8. Holder S. VIII Mandarpore Po Bhowrajani Dist. Kokrajhar

Hope, you will kindly declare me a eligible candidate for the post of my Group 'D' Category and thus obliged. Photostat copies of all papers are enclosed herewith.

Koushik Barman  
Your's faithful.

10/10/2001  
Koushik Barman

Certified to be true copy

h  
Advocate

शारोद पर पहचान के चि-ह.

50

सं/No. 1. नीट्रोलव/N.E.RAILWAY

नीट्रोलव विभाग

Office/Department. EXC/S.P.M.R./C.L.

अनियमित मजदुर के रूप में सेवा का रेकार्ड

Service book for Casual Labour

प.रा. नाम साफ-साफ

1. Name in full Koushik Barman  
(In Block letters)

पिता का नाम

2. Father's Name Dibendra Nath  
Barman.

ज-म तिथि

3. Date of Birth 02-08-1964

प्रारम्भ में अनियमित नैकरी पाने के समय अंगू

4. Age at initial casual employment

वर्ष/year 16 माह/month 5 दिन/days

5. Personal marks

identification. *One Cut mark on  
Right Hand.*

प्रारम्भिक नियुक्ति के समय डिग्री

6. Nature of job on initial  
employment. *Casual Labour.*

प्रथम अंगूठे का निशान

L.T.I.

*Koushik Barman  
प्रथम नियुक्ति प्रबंध पर्यावरण का दस्तावेज़ दिल्ली के लिए  
of the First Appointing Senior Supervisor*

*29-12-80*

32

*Certified to be true copy*

*h*  
Advocate

| नौकरी की अवधि<br>Period of<br>Employment |           |          | दृ. यूर्जी को किसम                                       |
|--|-----------|----------|--|
| महीने/From                               | तिथि/Date | महीने/To |  |
| 1  | 2         | 3        | 4  |
| 16/8/00                                  | 23/8/00   |          | = 127 days.<br>(One hundred<br>and twenty Seven<br>days) |

### Nature of assignment

नारीस सहित प्रयोग का  
हर तात्त्व और प्रयोग  
Signature & Designation  
of the Supervisor  
with date

Ward and  
agreed  
Est. R. worked  
Jane to have  
Canned Labor

My stamp  
N. P. R. B.  
C. I. D.  
CHALSA  
29-12-80

*Certified to be true copy*

## *Advocate*

33

To  
The Divisional Railway Manager (D)  
N.F.Railway, Alipurduar Junction.

Sub : Application for absorption in Group 'D' Post.

Ref : Railway Board's letter No. E (NG) 11/99/CC-19 dated  
20.9.2001, and GM (D) Maligaon's L/No. REC-923/E/57/OPT-XXII  
(C) dt. 9.10.2001.

Respected sir,

In response to Railway Board's and GM (D) Maligaon's L/No. cited above, I beg to offer myself as a candidate for absorption in Group 'D' Post as I had worked 120 days as Casual labour borne on the line/ supplementary casual labour register and I am fulfilling the other terms and conditions as ex-casual labour.

Necessary particulars of my candidature as required for ready reference are furnished below.

1. Name in block letters.

MONGOL SINGH

2. Father's Name.

Rengodra Singh.

3. Working under.

Saricoleg. P.W.I.

4. Working periods.

From. 23.6.81 To 16.10.81

From. To

From. To

5. Date of birth, 01.7.59

6. Whether SC/ST/BC/Gen. GN.

7. Academic qualifications

8. Address - Gossaguri Rail Coloni P.O. Gossaguri Kokrajhar

Hope, you will kindly declare me a eligible candidate for the Assam post of my Group 'D' category and thus obliged, Photostat copies of all papers are enclosed herewith.

Yours faithfully,

Mongol Singh

12.2.2002

Certified to be true copy

  
Advocate

प्रारंभिक नियुक्ति के समय अंगूठी

5. Personal marks of identification *One Scar mark on Left knee.*

प्रारंभिक नियुक्ति के समय अंगूठी

6. Nature of job on initial employment *C. Gangster Moulder*

दायें अंगूठे का निशान  
L. T. I.



प्रथम नियुक्ति प्रमुख प्रबन्धक का हस्ताक्षर

Signature of the First Appointing Senior Supervisor

सं. No. ....

सी. रेलवे N. F. RAILWAY  
कार्यालय बिमाग

Office / Department *fmgo*

अनियंत्र यजदूर के रूप में सेवा का रेकार्ड

Service book for Casual Labour

पूरा नाम साक्षात्

1. Name in full *Mangal Singh*  
(In Block letters)

पिता का नाम

2. Father's Name *Rajendra Singh*

जन्म-तिथि

3. Date of Birth *01-7-57*

प्रारंभ में अनियमित नौकरी पाने के समय आयु

4. Age at initial casual employment

मास / Year ..... माह/month

Certified to be true copy

Advocate

KJ

SS

अनियत मजदूर के रूप में सेवा का रेकार्ड

| क्रम सं. | नौकरी की अवधि<br>Period of Employment | दूसरी की फिरस |                       |
|----------|---------------------------------------|---------------|-----------------------|
| Sl. No.  | से/From तक/To                         |               |                       |
| 1        | 2                                     | 3             | 4                     |
| 1.       | 23-6-81                               | 15-7-81       | CTR                   |
| 2.       | 11-2-81                               | to 12-5-81    | FMK<br>Total 204 days |

*Certified to be true copy*

### *Advocate*

Record of Service as Casual Labour.

| Nature of assignment | तारीख सहित पर्यवेक्षक का<br>हस्ताक्षर और पदवाला<br>Signature & Designation<br>of the Supervisor<br>with date |
|----------------------|--|
| .....                | 5<br><br>.....            |
| .....                | .....  |
| .....                | .....  |
| .....                | .....  |
| .....                | .....  |
| .....                | .....  |

12:2' L. -



**Sri Pitul Sarma**

LL.B.

(ADVOCATE)

P.O. & DIST. - KOKRAJHAR  
PIN - 783370 (BAC)

70481 (R)

70542 (O)

**RESIDENCE**Near - Kokrajhar Girls' H.S.  
School, Kokrajhar.

Ref. No. ....

Date : 25/11/2004.

To,

**The General Manager (P),  
N.F. Railway,  
Maligaon, Guwahati**

Sub:-

**Plaider's Notice.**

Dear Sir,

Under the instructions of my clients, (1) Sri Gopal Chandra Saha, S/O Late Laxman Chandra Saha, (2) Sri Gopal Chandra Saha, S/O Late Basudeb Saha, (3) Sri Ram Krishna Saha, S/O Sri Joy Gobinda Saha, (4) Sri Tapan Kumar Dev, S/O Sri Sishir Kumar Dev, (5) Sri Narayan Roy, S/O Sri Jogendra Roy, (6) Sri Sanjit Ghosh, (7) Ashutosh Chakdar, S/O Sri Khitish Chandra Chakdar, (8) Manmath Kumar Roy, S/O Late Nesath Kr. Roy, (9) Ajit Narayan Singha Barua, S/O Late Birendra Singha Barua, (10) Sri Pran Krishna Dihidar, S/O Sri Sirish Chandra Dihidar, (11) Sri Nirmal Chandra Prodhan, S/O Late Dinesh Chandra Prodhan, (12) Sri Koushik Barman, S/O Dhirendra Nath Barman and (13) Sri Mangal Singh, S/O Rajendra Singh all are resident of Bhowraguri, P. S. Gossaigaon, Dist. Kokrajhar, (Assam). Client Nos. 2 to 13 under C/O Sri Gopal Chandra Saha S/O Late Laxman Chandra Saha, Bhowraguri, P. S. Gossaigaon, Dist. Kokrajhar, Assam for and on behalf of my said clients I am permitted to write you as follows:-

- 1) That, my client No-1 was engaged as casual labour under the Deptt. of ENGG/cpwI/c.l.D, N.F. Railway, Alipurduar Division. He served as casual labour in the said deptt. from 16-7-77 to 23-12-77 i.e. for total days of 157. Service Book was issued to the name of my said client by your departmental officer on 16-5-78. (Zerox copy of the said Service Book is enclosed herewith.)
- 2) That, my client No-2 was engaged as casual labour under the Deptt. of ENGG/cpwI/c.l.D, N.F. Railway, Alipurduar Division. He served as casual labour in the said deptt. from 16-5-78 to 23-10-78 i.e. for total days of 157. Service Book was issued to the name of my said client by your departmental officer

(Contd to page No-2)

( Page No-2 )



Sri Putul Sarma, LL.B

(ADVOCATE)

P.O. & DIST. - KOKRAJHAR  
PIN - 783370 (BAC)

70491 (1)  
70542 (1) 50

|  |
|--|
| RESIDENCE  |
| Near Kokrajhar Girls' H.S.<br>School, Kokrajhar. |

Date 25/11/2004

Ref. No. ....

officer on 25-12-78. (Zerox copy of the said Service Book is enclosed herewith.)

3) That, my client No-3 was engaged as casual labour (casual Gangman) under the Deptt. of PWI/BNQ/Engg. N.F. Railway, Alipurduar Divn. He served as casual gangman in the said deptt. from 22-1-76 to 15-7-76 i.e. for total days of 167. Service Book was issued to him by your departmental officer on 30-4-83. (Zerox copy of the said Service Book is enclosed herewith.)

4) That, my client No-4 was engaged as casual labour under the Deptt. of ENGG/C. A. W. T/cld, N.F. Railway, Alipurduar Divn. He served as casual labour in the said deptt. from 16-7-80 to 23-11-80 i.e. for total day of 127. Service Book was issued to him by your departmental officer on 7-12-80. (Zerox copy of the said Service Book is enclosed herewith.)

5) That, my client No-5 was engaged as casual labour under the Deptt. of ENGG/c. p. w. I/c. l. D, N.F. Railway, Alipurduar Divn. He served as casual labour in the said deptt. from 20-4-78 to 23-10-78 i.e. total days of 183. Service Book was issued to him by your departmental officer on 16-12-78. (Zerox copy of the said Service Book is enclosed herewith.)

6) That, my client No-6 was engaged as casual labour under the Deptt. of N.F. Railway, Alipurduar Divn. He served as casual labour in the same from 22-3-78 to 16-10-78 i.e. total days of 202. Service Book was issued to him by the deptt. on 12-2-80. (Zerox copy of the said Service Book is enclosed herewith.)

7) That, my client No-7 was engaged as casual labour under the Deptt. of ENGG/c. l. D, N.F. Railway, Alipurduar Divn. He served as casual labour in the same from 17-11-78 to 15-2-79 and 23-3-79 to 15-5-79 i.e. total days of 142. Service Book was issued to him by the deptt. on 10-11-78. (Zerox copy of the said Service Book is enclosed herewith.)

8) That, my client No-8 was engaged as casual labour under the Deptt. of ENGG/c. p. w. I/C. L. D. N. F. Railway, Alipurduar Divn. He served as casual labour in the same from 16-01-77 to 23-08-77 i.e. total days of 217. Service Book was issued to him by the deptt. on 22-11-77. (Zerox copy of the said Service Book is enclosed herewith.)

(Contd to page No-3 )

Certified to be true copy

3  
Advoc te

(Page No-3)



**Sri Putul Sarma**, LL.B  
(ADVOCATE)

P.O. & DIST. - KOKRAJHAR  
PIN - 783370 (BAC)

70481 (R)  
70542 (O)

RESIDENCE  
Near, Kokrajhar Girls' H.S.  
School, Kokrajhar.

Date: 25/11/2004.

Ref. No. ....

9) That, my client No-9 was engaged as casual labour under the aforesaid Deptt. N.F. Railway, Alipurduar Divn. He served as casual labour in the said deptt. from 16-5-78 to 23-10-78 i.e total days of 157. Service Book was issued to him by the deptt. on 7-12-78. (Zerox copy of the said Service Book is enclosed herewith.)

10) That, my client No-10 was engaged as casual labour in the said deptt. He served as casual labour in the said deptt. from 22-11-78 to 23-6-78 i.e total days of 210. Service Book was issued to him by the deptt. on 5-12-79. (Zerox copy of the said Service Book is enclosed herewith.)

11) That, my client No-11 was engaged as casual labour under the Deptt. of ENGG/c.p.w.I/c.l.D. N.F. Railway, Alipurduar Divn. He served as casual labour in the said deptt. from 16-5-79 to 23-11-79 i.e total days of 187. (Zerox copy of the said Service Book is enclosed herewith.)

12) That, my client No-12 was engaged as casual labour under the aforesaid Deptt. N.F. Railway, Alipurduar Divn. He served as casual labour in the same from 16-08-80 to 23-12-80 i.e total days of 127. Service Book was issued to him by the deptt. on 29-11-80. (Zerox copy of the said Service Book is enclosed herewith.)

13) That, my client No-13 was engaged as casual Gangman under the Deptt. of ENGG. N.F. Railway, Alipurduar Divn. He served as Cl. Gangman in the said deptt. from 23-6-81 to 15-10-81 and 11-2-81 to 12-5-81 i.e total days of 204. Service Book also was issued to him by the deptt. on 24-11-91 (24-11-91). (Zerox copy of the said Service Book is enclosed herewith.)

14) That, my clients mentioned above had worked as casual labours/casual Gang man more than 120 days in their respective categories in the aforesaid deptt. under N.F. Railway, Alipurduar Divn. and they were initially engaged as casual labours/casual Gangmen by the said deptt. within the prescribed age limit. Now, they are all ex-casual labours/casual Gangmen and they have been spending their lives without any job. My said clients are very poor persons and they have been maintaining themselves along with their respective families with great troubles as well as financial crisis. They are all in acute financial crisis.

( Contd to page No-4 )

*Certified to be true copy*

*Advocate*



*Sri Putul Sarma*, LL.B  
(ADVOCATE)

P.O. & DIST. - KOKRAJHAR  
PIN - 783370 (BAC)

**RESIDENCE**  
Near - Kokrajhar Girls' H.S.  
School, Kokrajhar.

58

Date : ... 25/11/2004.

Ref. No. ....

15) That, with reference to the Railway Board's Letter No. E (E) 11/99/CC/-99 dated 20-9-2001 and GM (D) Maligaon L/No. REC/T-923/E/57/OPT-XXII (C) dated 9-10-2001 my client No-1 submitted an application to the Divisional Railway Manager (P), N F. Railway, Alipurduar Jn. for absorption in Group 'D' post which was received by the office of the Divisional Railway Manager (P), N F. Railway, Alipurduar Jn. on 02-12-2003. My clients No-2, 3, 4, 5, 6, 7, 8, 9, 10, 11, 12 and 13 also submitted the same applications to the Divisional Railway Manager (P), N F. Railway, Alipurduar Jn. basing upon the above mentioned letters for absorption in Group 'D' posts which were received by the office of the Divisional Railway Manager (P), N F. Railway, Alipurduar Jn. on 03-03-2004, 26-08-2003, 03-03-2004, 04-09-2003, 22-10-2003, 22-09-2003, 07-12-2003, 03-03-2004, 11-11-2003, 02-12-2003, 02-12-2003 and 04-03-2004 respectively.

16) That, after receiving the said applications from my said clients the Divisional Railway Manager (P), N F. Railway, Alipurduar Jn. had not taken any step in respect of absorption of my said clients in Group 'D' posts nor communicated any information to my said clients till date. So, my client No-1 wrote a Regd. letter on 7-10-2004 to you requesting you to absorb him along with the aforesaid applicants. But you have not given any response to the said letter.

17) That, having no alternative my said client No-1 along with aforesaid other clients serve this Pleader's Notice through me requesting you to take necessary steps in respect of absorption in Group 'D' posts and absorb my said clients in Group 'D' posts within 60 days from the date of receipt this Pleader's Notice. Failing which my said clients shall resort to the Court for getting redressal against you and in that case you will have to bear the costs of the litigation too.

(Contd to page No-5)

Certified to be true copy

Advocate



**Sri Putul Sarma** LL.B

(ADVOCATE)

P.O. & DIST. - KOKRAJHAR  
PIN - 783370 (BAC)

**RESIDENCE**

No. Kokrajhar Girls' H.S.  
School, Kokrajhar.

Ref. No. ....

Date: 25/11/2004.

I, therefore, on behalf of my said clients request you to take necessary steps in respect of absorbing my said clients in Group 'D' posts for which they submitted applications as early as possible or within the two months from the date of receipt of this notice.

Thanking you.

Yours faithfully,

Enclosed:

- 1) Zerox copy of Service Book of my clients No- 1 10 13.
- 2) Zerox copy of the applications submitted by my clients No-1 to 13.
- 3) Zerox copy of the letter written by my client No-1.

(Sri Putul Sarma.)

Advocate, Kokrajbar.

Copy to:- 1) The Divisional Railway Manager(P),  
M.F. Railway, Alipurduar.Jn.

N. B. A copy of this notice is kept in my shewista for ready reference.

*Certified to be true copy*

*Advocate*

BY POST/BY HAND

Applicant

CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCHDESPATCH NO. CAT/GHY/JUDL/ 382 DATED GUWAHATI THE 10-3-05✓ ORIGINAL APPLICATION NO. 46 /2005MISC. PETITION NO. 1/200CONTEMPT PETITION NO. 1/200REVIEW APPLICATION NO. 1/200Sri Gopal Ch. Saha

APPLICANT(S)

C. O.I. v. 075

VERSUS

RESPONDENT(S)

TO Sri Gopal Chandra Saha,  
s/o Late Lakshman Ch. Saha,  
Vill. in P.O. Bhownaguri,  
Dist. Kokrajhar

Please find herewith a copy of Judgment/Order dated

25.2.05 Passed by the Bench of this Hon'ble Tribunal Comprising of Hon'ble Justice Sri Vice-Chairman and Hon'ble  
Sri K. V. Prabhakar Member (Admn.) in the above noted case for information and necessary action, if any.

Please acknowledge the receipt of the same.

Enclo :: As above.

By Order

(Copy of the Original Application in O.A.No. 1)Form 3/05  
SECTION OFFICER (J)Memo No. 1 Dated 16/3/05

Copy for information to:

1. Mr. / Mrs. J. L. Sarkar, Aby. Standing Counsel.2. Mr. / Mrs. 

Certified to be true copy

Advocate

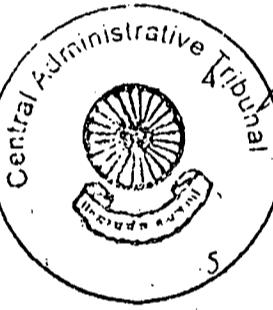
CENTRAL ADMINISTRATIVE TRIBUNAL : GUWAHATI BENCH

Original Application No. 46/2005

Date of Order : This the 25<sup>th</sup> day of February, 2005

THE HON'BLE MR. K.V. PRAHLADAN, ADMINISTRATIVE MEMBER.

1. Sri Gopal Chandra Saha  
S/o Late Lakshman Chandra Saha  
Vill. & P.O.: Bhowraguri  
District - Kokrajhar.
2. Shri Gopal Chandra Saha  
S/o Basudev Saha  
Vill. & P.O. - Bhowraguri  
Dist. - Kokrajhar.
3. Shri Ram Kishan Saha  
S/O Joygobind Saha  
C/o - Gopal Ch. Saha  
Vill. & P.O.: Bhowraguri  
District - Kokrajhar
4. Sri Tapan Kumar Dev  
S/o Sushil Kr. Dev  
C/o - Gopal Chandra Saha  
Vill. & P.O. - Bhowraguri
5. Sri Narayan Ray  
S/o Sri Jogendra Roy  
Vill. Mandarpura,  
Vill. & P.O.: Bhowraguri  
District - Kokrajhar
6. Sri Asutosh Chakdar  
S/o Sri Gopal Chakdar  
C/o - Sri Gopal Ch. Saha  
Vill. & P.O.: Bhowraguri  
District - Kokrajhar.
7. Sri Manmath Kr. Roy  
S/o - Naratha Kr. Roy  
Vill. - Khalsinimari  
P.O. - Bhowraguri, Kokrajhar.
8. Sri Ajit Narayan Singha  
S/o - Sri Birendra Singha  
Vill. - Mahendrapur.



*(Signature)*  
Certified to be true copy

*(Signature)*  
Advocate

ORDER

K.V. PRAHLADAN, MEMBER (A):

Heard Mr. H P. Borkman, learned counsel for the applicant and also Mr. J.L. Sarkar, learned counsel for the respondents.

2. This application has been filed by a group of 13 applicants seeking absorption in the post of Group 'D'. They submitted representations dated 2.12.2003, 3.3.2004, 26.8.2003, 1.1.2003, 4.9.2003, 2.9.2003, 2.12.2003, 3.3.2004, 22.10.2003, 11.11.2003, 2.12.2003, 2.12.2003, 12.12.2003 and a legal notice to the General Manager (P), N.F. Railway, Maligaon on 25.11.2004 (Annexure - A/15). The applicants 1 to 12 were employed as Casual Labour during the year of 1976, 1977, 1978, 1979, 1980. Applicant No. 13 was employed in 1987.

3. The Railway Board's letter for absorption of Casual Labours to Group 'D' posts dated 20.09.2001, the representations have been made two to three years after the order of 29.09.2001. Thus the application is filed beyond the period of limitation as per rule 21 of Central Administrative Tribunals Act 1985. However, since the applicants are from very poor families the Respondents may consider the representations of the applicants. Barring the above observations, the O.A. stands dismissed. No order as to costs.

Sd/MEMBER (A)

TRUE COPY

সত্যপুঁথি

N S 9.9.05

Section Officer (J)

C.A.T. GUWAHATI BANCH

Guwahati-781005

S. S. 9.9.05

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Advocate

N.F.RAILWAY.

NO. E/208/2/DA/46/05/GHY.

OFFICE OF THE  
DIVL. RLY. MANAGER (P),  
ALIPURDUAR JUNCTION.DATED 12/07/05

To:

Shri Gopal Chandra Saha

S/o. Late Lakshman Chandra Saha

Vill &amp; P.O. Bhowraguri

Dist. Kokrajhar (Assam)

Sub: - Compliance of Hon'ble CAT/GHY's order  
dated 25.2.05 in OA/46/05 - G.C. Saha  
& others - Vrs. - U.O.I. & others.

In connection with above, the competent authority  
is desirous to hear you in person and inspect/verify your  
original records before disposing of your representation. As  
such, you are advised to attend this office with all original  
record on 29.7.05 if desires so.

*for DIVL. RLY. MANAGER (P),  
ALIPURDUAR JUNCTION.*

(un/12705.)

Certified to be true copy

Advocate

OFFICE OF THE  
DIVL. RLY. MANAGER [P]  
ALIPURDUAR JUNCTION.

No.E/208/2/O.A./46/05./GHY.

Date:- 18-08-2005.

To  
Sri.....Gopal Ch. Saha  
S/o.....late Lakshman Ch. Saha  
Vill. S.P.D. Bhowraguri  
Dist. Koksanghar  
(Assam)

Sub= Compliance of Hon'ble CAT/GHY's order  
Dated 25-2-05 in OA/46/05- Sri Gopal  
Ch. Saha & Others Vs Union of India &  
Others.

Ref= This office letter of even dated 12-07-2005.

=====

The above cited O.A was dismissed on 25-02-05 by the hon'ble CAT/GHY. But in their order the hon'ble court was pleased to advise the respondent as to- since the applicants are from very poor families - respondent may consider the representation of the applicants. In honour to court's advice the relevant file with records were put up to DPO. And after perusal of the representation of the applicants the matter was thoroughly enquired a fresh and heard the applicants in person on 29-7-05 peruse their records. Thereafter, on behalf of the respondents [DPO- being respondent No.2] has passed the following orders-

Though the Hon'ble Court was pleased to dismiss the O.A., but for their advise- grievances of the petitioners were thoroughly examined, petitioners were heard in person and pursued the records lying with them. From such perusal it is gathered that none of the petitioners except Sri Ram Krishan Saha S/o Joy Gobind Saha (Petitioner No.3) had worked/utilize as C.L. as claimed. But Sri R.K.Saha did not apply within target date (31-03-87) given by the Railway Board for enlisting his name in the Live Register. The Petitioners (except Petitioner No.3) are appeared to be solely manipulation/fabrication and with malafide intention. Thus they deserve 'Legal action' instead of any consideration.

This is for your information please.

For Divl. Rly. Manager [P]  
Alipurduar Junction.

Certified to be true copy

Advocate